

(1) कान्टेनर्स में लदान किए गए उत्पादों का लदान की गई मात्रा को ध्यान में रखते हुए, अनिवार्य रूप से जांच की जाती है।

(2) सभी टैंक लारियों का सहायक इंजीनियर पद के अधिकारी द्वारा अनिवार्य रूप से जांच की जाती है।

(3) शोधनशाला के उत्पादों से लदान किए गए कन्टेनर्स के कम से कम 5 % का प्रभाग अध्यक्ष के पद के अधिकारी द्वारा जांच की जाती है।

(4) कारखाने के सुरक्षा कर्मचारियों द्वारा गेटों पर नियमित रूप से जांच पड़ताल की जाती है।

(5) शोधनशाला के एक सतर्क अधिकारी के साथ सुरक्षा कर्मचारियों द्वारा समय समय आकस्मिक जांच की जा रही है।

(6) विशेष पुलिस संस्थान के अधिकारी भी आकस्मिक जांच करते हैं।

Exchange of Indian and Pakistani Currencies in areas under India's Control

5999. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of FINANCE be pleased to state :

(a) whether the Rajasthan Government has suggested to the Central Government to allow exchange of Pakistani India's control ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN) : (a) and (b). In order to ensure supply of essential commodities from neighbouring Indian territory to the civil population in areas of Sind now under Indian occupation, some genuine traders are being allowed to deposit

with the neighbouring branches of the State Bank of India and its subsidiaries, Pakistani currency in exchange for Indian Rupees. The amounts permitted to be so deposited are adequate to meet genuine requirements of essential trade.

Difference in Service Conditions of Industrial and Non-Industrial Employees in Defence Establishments

6000. SHRI S. M. BANERJEE : Will the Minister of DEFENCE be pleased to state :

(a) whether there is still discrimination between the industrial and non-industrial employees in Defence establishments in the matter of their service conditions ;

(b) whether the All India Defence Employees' Federation has made several representations to this effect :

(c) if so, the steps taken to remove the discrimination ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) There are differences in the terms and conditions of service of industrial and non-industrial employees in certain matters like leave, working hours, overtime allowance, etc.

(b) and (c). Representations have been received from All India Defence Employees Federation on the subject. The Third Pay Commission is already seized of the question and any basic changes in this regard will be considered on receipt of the recommendations of the Commission.

बंगला देश में पाकिस्तानी सेना द्वारा किए गए प्रत्यक्ष जनरल नियाजी की स्वीकारोक्ति

6001. श्री विभूति मिश्र: क्या रक्षा मंत्री महज बताने की कृपा करेंगे कि: